<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>APPEAL NO. 175 OF 2015 &</u> <u>IA NO. 647 OF 2017</u>

Dated: 6th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Pragati Power Corporation Ltd.			Appellant(s)
Central Electricity Regulatory Commis	Vs. ssion	& Ors.	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Anand K. Ganesar Ms. Swapna Seshadri	1
Counsel for the Respondent(s)	:	Mr. R.B.Sharma for R.	5
		Ms. Prachi Johri for R.	4

<u>ORDER</u>

We have heard learned counsel for the parties for some time. List the matter for further hearing on <u>20.09.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd